1550. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government proposes to expand the ambit of SarvaShikshaAbhiyan (SSA) to further strengthen the Right to Education (RTE) Act to cater the educational services in those habitations which do not have schooling facilities and at developing human capabilities to all children through provision of community-owned quality education in mission mode and if so, the details thereof;

(b) the steps taken by the Government to strengthen the existing school infrastructure through provision of additional classrooms, toilets, drinking water, maintenance grant and school improvement grants;

(c) whether the Government proposes new schemes for these added features in line of SSA; and

(d) if so, the details thereof?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL ‘NISHANK’)

(a) to (d) The Department of School Education and Literacy has launched an IntegratedScheme for School Education – SamagraShiksha, from 2018-19, which subsumes the three erstwhile Centrally Sponsored Schemes of SarvaShikshaAbhiyan (SSA), RashtriyaMadhyamikShikshaAbhiyan (RMSA) and Teacher Education (TE). The new integrated scheme envisages school education as a continuum from Pre-school to Senior Secondarylevel and aims to ensure inclusive and equitable quality education, all levels of
schoolings. The main objectives of the scheme are provision of quality education and enhancing learning outcomes of students, bridging social and gender gaps in school education, ensuring minimum standards in schooling provisions, support States in the implementation of RTE Act, 2009 and strengthening of teacher education institutions.

The major features of SamagraShiksha are:

(i) Universalizing access to quality school education by expansion of schooling facilities in the uncovered areas through up-gradation of schools up-to senior secondary level.

(ii) Ensuring availability of adequate infrastructure to ensure that schools conform to the prescribed norms.

(iii) Annual Grant of Rs. 5,000 to Rs. 20,000/- per school for strengthening of Libraries.

(iv) Composite school grant of Rs. 25,000-1 Lakh to be allocated on the basis of school enrolment.

(v) Annual Grant for sports equipments at the cost of Rs. 5000 for Primary Schools, Rs. 10,000 for upper primary schools and up to Rs. 25,000 for secondary and senior secondary schools.

(vi) Allocation for children with Special Needs (CWSN) of Rs. 3,500 per child per annum including a stipend of Rs. 200 per month for CWSN girls to be provided from Classes I to XII.

(vii) Allocation for uniforms at the rate of Rs. 600 per child per annum.

(viii) Allocation for textbooks at the rate of Rs. 250/400 per child per annum.

(ix) Upgradation of Kasturba Gandhi BalikaVidyalayas (KGBVs) from Class 6-8 to Class 6-12.

(x) Strengthening Teacher Education Institutions like SCERTs and DIETs to improve the quality of teachers.

(xi) Enhanced use of digital technology in education through smart classrooms, digital boards and DTH channels.

(xii) Support States & UTs for implementation of provisions of RTE Act, including reimbursement under Section 12(1)(c) of the Act.
(xiii) Setting up of residential schools and hostels for difficult areas and for children in difficult circumstances.

Under erstwhile SSA till 2017-18 and SamagraShiksha effective from 2018-19, construction of 3.13 lakh school buildings, 18.89 lakh additional classrooms, provision of 2.41 lakh drinking water facility, construction of 3.99 lakh Boys’ toilets, 5.22 lakh separate girls’ toilets and 1.41 lakh CWSN toilets have been sanctioned to States and UTs, out of which States and UTs have reported construction of 2.97 lakh school buildings, 18.17 lakh additional classrooms, provision of 2.34 lakh drinking water facility, construction of 3.83 lakh Boys’ toilets, 5.14 lakh separate girls’ toilets and 1.25 lakh CWSN toilets, till 31.03.2019.

Under erstwhile RMSA till 2017-18 and SamagraShiksha effective from 2018-19, 12,739 new secondary schools, 53,789 additional classrooms, 66,286 toilets and 11,933 drinking water facilities have been sanctioned, out of which States and UTs have reported construction of 8663 new schools, 37,546 additional classrooms, 46,280 toilets and provision of drinking water facility in 10,093 schools, till 31.03.2019.

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